

[25 April. 2003]

RAJYASABHA

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YAD AV): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

(d) Yes, Sir.

(e) No, Sir.

Compensation for crop damage in A. P.

3747. SHRIK.KALAVENKATARAO:

SHRI C. RAMACHANDRAIAH:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the amount sanctioned and released by Government to the farmers as compensation whose fields and crops were damaged due to deployment of oil/gas survey/exploration staff in Andhra Pradesh;

(b) whether Government have received a number of complaints regarding disbursement of compensation amongst farmers; and

(c) if so, the details thereof and the steps being taken by Government to ensure timely payment to farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YAD AV): (a) to (c) Information is being collected and will be laid on the Table of the House.

Monitoring of prices of imported formulations

3748. SHRI KHAN GHUFRAN ZAHIDI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that NPPA had been fixing the prices of all imported formulations;

(b) what is the profit being allowed on such imported formulations; and

(c) how does NPPA monitor the price of imported formulations being sold at exorbitant price in the market?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) to (c) Prices of Scheduled imported formulations are fixed as per para 7 of the Drugs (Prices Control) Order, 1995 by the National Pharmaceutical Pricing Authority (NPPA). Para 7 provides that the landed cost shall form the basis for fixing its price alongwith such margin to cover selling and distribution expenses including interest and importer's profit which shall not exceed fifty per cent of the landed cost. Importers of non-Scheduled formulations can fix their price on their own as per cost of import and prevailing market competition etc. NPPA regularly examines the movement in prices of non-Scheduled formulations (including imported formulations) on the basis of information available to it from various sources.